

POST OFFER ADVERTISEMENT TO THE PUBLIC SHAREHOLDERS OF

KKALPANA PLASTICK LIMITED

CIN: L25200WB1989PLC047702; Website: www.kkalpanaplastick.com;  
Registered Office: 12, Dr. U.N. Brahmachari Street, Maruti Building, 5th Floor, Flat No. 5F, Kolkata- 700 017;  
Tel. No.: (033) 4003 0674; Email: kolkata@kkalpanaplastick.co.in

Open Offer for acquisition of upto 14,37,420 (Fourteen Lakhs Thirty-Seven Thousand Four Hundred and Twenty) fully paid-up equity shares of face value of Rs. 10/- each, representing 26.00% of the total paid-up equity and voting share capital of Kkalpana Plastick Limited (hereinafter referred to as the "KPL" or the "Target Company") at an Offer Price of Rs. 28/- (Rupees Twenty-Eight Only) per equity share by Mr. Ashish Begwani (hereinafter referred to as the "Acquirer").

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, being the Manager to the Offer, on behalf of the Acquirer, in connection with the Open Offer made by the Acquirer, pursuant to and in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ["SEBI (SAST) Regulations"].

This Post Offer Advertisement should be read in continuation of and in conjunction with the Public Announcement ("PA") dated July 07, 2026, Detailed Public Statement ("DPS") dated July 14, 2026 which was published in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Pratahkal (Marathi daily) Mumbai edition and Arthik Lipi (Bengali daily) Kolkata edition on Tuesday, July 14, 2026, Draft Letter of Offer ("DLOF") dated July 21, 2026, the Letter of Offer ("LOF") dated August 07, 2026, Recommendation of Committee of Independent Directors of the Target Company dated August 17, 2026 which was published on Tuesday, August 18, 2026 and Offer Opening Public Announcement Cum Corrigendum to the Detailed Public Statement dated August 20, 2026 was published in the aforementioned newspapers. This Post Offer Advertisement is being published in all the newspapers in which the DPS and the Offer Opening Public Announcement Cum Corrigendum to the Detailed Public Statement was published.Capitalized terms used but not defined in this Post Offer Advertisement shall have the meaning assigned to such terms in the LOF.

The Public Shareholders of the Target Company are requested to kindly note the following information with respect to the Open Offer :

|         |                                                                                                      |   |                                                                                   |            |                           |            |
|---------|------------------------------------------------------------------------------------------------------|---|-----------------------------------------------------------------------------------|------------|---------------------------|------------|
| 1.      | Name of the Target Company                                                                           | : | Kkalpana Plastick Limited                                                         |            |                           |            |
| 2.      | Name of the Acquirer and-PAG                                                                         | : | Mr. Ashish Begwani<br>[There are no PACs with the Acquirer]                       |            |                           |            |
| 3.      | Name of the Manager to the Offer                                                                     | : | VC Corporate Advisors Private Limited                                             |            |                           |            |
| 4.      | Name of the Registrar to the Offer                                                                   | : | MUFG Intime India Private Limited<br>(Formerly Link Intime India Private Limited) |            |                           |            |
| 5.      | Offer details:                                                                                       |   |                                                                                   |            |                           |            |
|         | a) Date of Opening of the Offer                                                                      | : | Friday, August 21, 2026                                                           |            |                           |            |
|         | b) Date of Closing of the Offer                                                                      | : | Friday, September 04, 2026                                                        |            |                           |            |
| 6.      | Date of Payment of Consideration                                                                     | : | Monday, September 21, 2026                                                        |            |                           |            |
| 7.      | Details of Acquisition                                                                               |   |                                                                                   |            |                           |            |
| Sl. No. | Particulars                                                                                          |   | Proposed in the Offer Document                                                    |            | Actuals                   |            |
| 7.1.    | Offer Price                                                                                          |   | Rs. 28/-per equity share                                                          |            | Rs. 28/- per equity share |            |
| 7.2.    | Aggregate number of shares tendered                                                                  |   | 14,37,420                                                                         |            | 450                       |            |
| 7.3.    | Aggregate number of shares accepted                                                                  |   | 14,37,420                                                                         |            | 350 <sup>(a)</sup>        |            |
| 7.4.    | Size of the Offer (Number of shares multiplied by offer price per share)                             |   | Rs. 4,02,47,760/-                                                                 |            | Rs. 9,800/-               |            |
| 7.5.    | Shareholding of the Acquirer before Share Purchase Agreement (SPA) and Public Announcement (No. & %) |   | Nil                                                                               |            | Nil                       |            |
| 7.6.    | Shares Acquired by way of SPA                                                                        |   |                                                                                   |            |                           |            |
|         | • Number                                                                                             |   | 40,12,335                                                                         |            | 40,12,335                 |            |
|         | • % of Fully Diluted Equity Share Capital                                                            |   | 72.58%                                                                            |            | 72.58%                    |            |
| 7.7.    | Shares Acquired by way of Open Offer                                                                 |   |                                                                                   |            |                           |            |
|         | • Number                                                                                             |   | 14,37,420                                                                         |            | 350                       |            |
|         | • % of Fully Diluted Equity Share Capital                                                            |   | 26.00%                                                                            |            | 0.01%                     |            |
| 7.8.    | Shares acquired after Detailed Public Statement                                                      |   |                                                                                   |            |                           |            |
|         | • Number of shares acquired                                                                          |   | Nil                                                                               |            | Nil                       |            |
|         | • Price of the shares acquired                                                                       |   | Not Applicable                                                                    |            | Not Applicable            |            |
|         | • % of the shares acquired                                                                           |   | Not Applicable                                                                    |            | Not Applicable            |            |
| 7.9.    | Post Offer shareholding of Acquirer                                                                  |   |                                                                                   |            |                           |            |
|         | • Number                                                                                             |   | 54,49,755                                                                         |            | 40,12,685                 |            |
|         | • % of Fully Diluted Equity Share Capital                                                            |   | 98.58%                                                                            |            | 72.58%                    |            |
| 7.10.   | Pre and Post Offer shareholding of Public Shareholders                                               |   |                                                                                   |            |                           |            |
|         | • Number                                                                                             |   | Pre-Offer                                                                         | Post Offer | Pre-Offer                 | Post Offer |
|         |                                                                                                      |   | 15,16,200                                                                         | 78,780     | 15,16,200                 | 15,15,850  |
|         | • % of Fully Diluted Equity Share Capital                                                            |   | 27.42%                                                                            | 1.42%      | 27.42%                    | 27.42%     |

Notes:

a. The number of accepted shares does not include 100 Equity Shares tendered in physical form which were validly rejected in the Offer, as the requisite documents were not provided by the shareholder within the stipulated time.

b. Difference in percentage (if any) is due to rounding off.

8. The equity shares to be acquired pursuant to the underlying transaction i.e. Share Purchase Agreement dated July 07, 2026 are yet to be consummated and will be executed in compliance with Regulation 22(3) of the SEBI (SAST) Regulations i.e. not later than twenty-six weeks from the expiry of the Offer Period.

9. Pursuant to this Offer, the Acquirer shall be classified as the new and sole Promoter of the Target Company and the existing Promoters / Promoter Group will cease to be the Promoters / Promoter Group of the Target Company and shall be reclassified in accordance with the provisions of Regulation 31A(10) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 as amended.

10. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfilment of his obligations as laid down in the SEBI (SAST) Regulations.

11. A copy of this Post Offer Advertisement will be available on the websites of SEBI at www.sebi.gov.in, BSE at www.bseindia.com, CSE at www.cse-india.com and at the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER:

|                                                                                     |                                                                                                                                                                                                                                                                                                                                                                              |                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                            |
|-------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| MANAGER TO THE OFFER:                                                               |                                                                                                                                                                                                                                                                                                                                                                              | REGISTRAR TO THE OFFER:                                                               |                                                                                                                                                                                                                                                                                                                                                                                                                            |
|  | VC Corporate Advisors Private Limited<br>SEBI REGN. No.: INM000011096<br>Validity of Registration: Permanent<br>CIN: U67120WB2005PTC106051<br>(Contact Person: Ms. Urvi Belani/<br>Mr. Premjeet Singh)<br>31, Ganesh Chandra Avenue, 2nd Floor,<br>Suite No.- 2C, Kolkata-700 013<br>Tel. No.: (033) 22253940<br>Email: mail@vccorporate.com<br>Website: www.vccorporate.com |  | MUFG Intime India Private Limited<br>(Formerly Link Intime India Private Limited)<br>SEBI REGN. No.: INR000004058<br>Validity of Registration: Permanent<br>CIN: U67190MH1999PTC118368<br>(Contact Person: Ms. Pradnya Karanjekar)<br>C-101, Embassy 247, L. B S Marg,<br>Vikhroli (West), Mumbai 400083<br>Phone No.: +91 810 811 4949<br>Email: kkalpanaplastick.offer@in.mpms.mufg.com<br>Website: www.in.mpms.mufg.com |

On behalf of the Acquirer:  
Sd/-  
Ashish Begwani  
Acquirer

Place: Kolkata

Date: 25.09.2026